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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 942 of 1996

Allahabad this the 14th day of May, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Vijay Kumar Son of Late Sri Ram Sunder, aged about 23 years, R/o Village Lachhanpur, Post Tarti, Distt. Jaunpur.

Applicant

By Advocate Shri O.P. Gupta

Versus

1. Sub Divisional Inspector of Post Office, Sub Division Karakat Under Jaunpur Division, Jaunpur. ;
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Union of India through Secretary, Ministry of Communication, Govt. of India, New Delhi.

Respondents

By Advocate Shri Amit Sthalekar

O_R_D_E_R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

When Shri Ram Sunder died on 25.5.1993 while in the service of the respondents, he left behind him a family consisting of his widow and six sons. On the death of sole bread earner, family came to indigent condition and the applicant applied for appointment on compassionate ground. As per his own case, the applicant has been provided with a job of E.D. Packer, but he is not satisfied with the same

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and claims his entitlement to any post of Group 'C' or Group 'D' category and for that ~~claim~~, he has brought this O.A. for direction to the respondents.

2. The respondents have contested the case and filed the counter-~~re~~-reply.

3. Heard Shri O.P. Gupta for the applicant and Shri Amit Sthalekar for the respondents.

4. The compassionate appointment is only to extend helping hand to the family in distress due to death of sole bread earner in harness and a family under indigent condition cannot be a choser. The applicant is working as E.D. Packer for about more than six years.

5. For the above, I do not find any good reason to issue direction as sought for by way of relief in this O.A. The O.A. is dismissed accordingly. No order as to cost.

S. K. M. S.
Member (J)

/M.M./